# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

# FIRST TO Hundredth REPORTS (ENGLISH VERSION)



Third LOK SABHA

## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

### FORTY-NINTH REPORT

### (Third Lok Sabha)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Forty-ninth Report.
- 2. The Committee met on the 29th September, 1964 to consider allotment of time to the Resolutions set down in the List of Business for Saturday, the 3rd October, 1964.
- 3. The Members whose resolutions had been included in the List of Business for the 3rd October, 1964 had been invited to present their views on the resolutions before the Committee. Shri Parshottamdas Haribhai Bheel attended the sitting.
  - 4. The Committee recommend the allocation of time as follows:-
    - (1) Resolution regarding Eradication of corruption.

I hour.

- (2) Resolution regarding Board for the control of distribution of licences, permits etc.
- 1 hour.
- (8) Resolution regarding Activities of foreign missionaries.

14 hours.

New Delhi;

September 29, 1964.

Asvina 7, 1886 (Saka).

S. V. KRISHNAMOORTHY RAO,

Chairman, ·

Committee on Private Members'
Bills and Resolutions.

GMG IPND-1174 (D) LS JC 9912-Lino NS-30-9-64-550